

[English]

Pak's Interference

1445. SHRI PRADIP BHATTACHARYA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan Government have been taking anti-Indian attitude for the past two years;

(b) whether the Government have taken note of the same; and

(c) if so, the effective steps taken to prevent Pakistan's interference into the domestic affairs of India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c). Pakistan's negative approach towards India, its interference in our internal affairs and its "anti-Indian" policies have continued.

Government, while seeking to build a relationship of trust and friendship with people of Pakistan, would remain vigilant and take all necessary measures to safeguard national interest and security.

Spurious Medicines at Safdarjung Hospital

1446. SHRI SURESH PRABHU :
PROF. AJIT KUMAR MEHTA :
SHRI BANWARI LAL PUROHIT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Spurious medicines at Safdarjung" as reported in the Hindustan Times dated October 14, 1996;

(b) if so, whether the Doctors at the Cancer Surgery Ward in Safdarjung Hospital have found fungus in bottles of intravenous fluids;

(c) if so, whether even medicines given to patients in the Safdarjung Hospital are of inferior quality and

(d) if so, the facts and details thereof and concrete steps Government propose to take against persons involved therein?

THE MINISTER OF STATE OF THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI SALEEM IQSHERVANI) : (a) Yes, Sir.

(b) Fungus was found in one deformed bottle Sodium Chloride and Dextrose Injection I.P. 540 Batch No. E-11-2676, date of manufacturing July, 1996 and date of Expiry July, 1998.

(c) No, Sir.

(d) An Enquiry Committee has been set up enquire into the news item relating to the alleged presence of fungus in the IV Fluid bottles in Safdarjung Hospital which will report on the purchase procedure storage and supply, precautions taken before use of IV Fluids and suggest the remedial measures to prevent recurrence of such incidents in future.

Port Facilities

1447. SHRI SANAT MEHTA : Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to starred question No. 60 on July, 12, 1996 and state :

(a) the details of 26 new schemes sanctioned providing port facilities at major ports;

(b) the number of schemes completed; and

(c) the time by which the remaining schemes likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (S. T.G. VENKATRAMAN) : (a) to (c). A Statement enclosed.

STATEMENT*Details of 26 New Schemes Sanctioned for Providing port Facilities at Major Ports*

S.No.	Name of the Scheme	Estimated Cost (Rs. in crores)	Date of Sanction	Present Status
1.	2	3	4	5
1.	Construction of break-water and wharf on the northern side of Androth Island in Lakshdweep.	19.42	8.4.92	Likely to be completed in April, 2000
2.	Procurement of an Oil Skimmer-cum-Bouy tender for Cochin Port.	5.74	1.5.92	Completed in June, 1996.